

BEFORE THE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI

O.A NO: 90 OF 2021

SRI NAVEEN KUMAR JALAGAM,
TELANGANA

...Applicant

-Vs-

STATE OF TELANGANA &
OTHERS.

...Respondents.

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MRS.H.YASMEEN ALI,

COUNSEL FOR 3RD RESPONDENT

Date : 16.9.2023
Place : Suryapet.

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 90 of 2021 (SZ)

SRI NAVEEN KUMAR JALAGAM,
TELANGANA

... Applicant

VS

STATE OF TELANGANA & OTHERS

... Respondent

REPORT FILED BY THE DISTRICT COLLECTOR, SURYAPET, TELANGANA STATE

As per the Hon'ble National Green Tribunal (SZ), Chennai Passed an Order by directing the Respondent report on 18.09.2023 which is as stated below: -

The National Green Tribunal Southern Zone, Chennai, has directed the District Collector, Suryapet, to file a report regarding the present status of the petition filed by Sri Naveen Kumar Jalagam, S/o Ranga Rao, R/o Plot No. 8, KLR Avenue, Komarabanda, Kodad Municipality, on August 23, 2023 in respect of (11) Parboiled Rice Mills at Komarabanda Village Kodad Municipality.

1. The Complaint Petition filed by the Petitioner states that, The (11) Parboiled Rice Mills at Komarabanda Village Kodad Municipality causing enormous air and water pollution by emitting pollutants as well as discharged un treated effluents into the environment resulting health hazards to the residents of the Surrounding areas and requested to take action against the erring industries for not obtaining the consent to operate from the Pollution Control board as per the rules laid down under the water (prevention and control of Pollution) Act 1981 etc.,

2. In this regard, It is submitted that, the matter has got enquired on the content of the complaint petition with pollution control board Regional Office, Nalgonda and District Civil Supply Officer, Suryapet against the industries violated the rules and regulations if any.

PRESENT STATUS OF THE RICE INDUSTRIES: -

3. The Environmental engineer Pollution Control Board, Nalgonda has stated that, there are (8) Parboiled Rice Mills, (2) Steam Rice Mills and (1) Sick Parboiled Rice Mill situated at Komarabanda Village of Kodad Mandal. The Officials of TSPCB inspected the area on 17.02.2023 and 21.02.2023 conducted Ambient Air Quality Monitoring (AAQM) in (9) mentioned Rice Mills and the SPM & RSPM standards are normal. The remaining (2) Rice Mills namely Sri. Kanaka Mahalakshmi Parboiled Rice Mills is Sick more than (2) years and not in operation. The Raja Rajeshwari Parboiled Rice Mill was not in Operation Since last (6) Months, and boiler was not operating in the rest of the (9) industries as shown under.

Sl. No.	Name of the Mill	Remarks
1	Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M)	industry was not operating boiler
2	Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komara banda (V), Kodad	industry was not operating boiler
3	Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad	industry was not operating boiler
4	APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad	industry was not operating boiler
5	Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy. No. 230/1A & 230/2, Komarabanda (V), Kodad	industry was not operating boiler
6	Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad	industry was not operating boiler
7	Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad	industry was not operating boiler
8	Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad	industry was not operating boiler
9	Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M)	industry was not operating boiler
10	Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad	The industry is sick since more than 2 years and not in operation.
11	Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad	The industry was not in operation since last six months. Hence, monitoring could not be conducted.

4. Further, it is stated that the board has reviewed the status of the alleged rice industries before the board task force committee meeting held on 16.08.2023. After detailed discussion the committee recommended to issue Amendment Orders to the above (10) Rice Mills for Raw Rice Milling activities and shall obtain CFO before starting of the Parboiled activity if any. orders yet to be issued by the board. It is also stated that, the board monitor the industries regularly for the compliance of conditions/directions issued to control water and air pollutions.

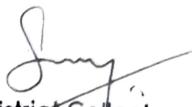
5. The District Civil Supply Officer, Suryapet vide reference 6th cited has stated that, the (9) Rice Mills Out of (11) are having all the documents like CFO issued by the TSPCB, Factory Certificate, TSSPDCL electricity connection, milling capacity certificate issued by the AD, industries certificate issued by the TS boiler inspection department for use of boiler etc.,

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6. Hence, it is submitted that, the (10) Rice industries are not carrying Parboiled activities at present and (1) industries is closed and not in operation. The (10) Rice Industries have to obtain consent for operation CFO from TSPCB for Carrying Parboiled activity and orders are yet to be issued by the TSPCB. Future parboiled activities will be monitored by the District Administration and legal action will be initiated against the erring industries, if the standard norms prescribed by the TSPCB are violated.

This is submitted for favor of information and further orders.

Place: Suryapet
Date : 16.09.2023.


**District Collector,
Suryapet.**

(4)

GOVERNMENT OF TELANGANA
CIVIL SUPPLIES DEPARTMENT

From: Sri V. Mohan Babu,
District Civil Supply Officer,
Suryapet District.

To
The Collector & District Magistrate,
Suryapet.

Lr.No.CS7/ 213/2023

Dated: 13-09-2023

Sir,

Sub: Civil Supplies National Green Tribunal - Suryapet District - Sri. Naveen Kumar Jalagam, S/o Ranga Rao, R/o Plot No. 8, KLR Avenue, Komarabanda, Kodad Municipality - Filed petition before the Hon'ble NGT against (11) Parboiled Rice Mills at Komarabanda(V), Kodad Municipality - Present Status called by NGT, South Zone, Chennai - Requested (2) weeks of time to send the detailed report to NGT, Chennai - Detailed report Called for - Submitted - Reg.

Ref: 1. Lr.No.F.Mo:2-8/2023-23/TS/QCH/141-146, Dated:11/08/2023 of the Regional Director (S & R), QCC, Hyderabad.
2. Hon'ble NGT, Chennai Notice in Application No.90 of 2021 filed by Sri Naveen Kumar Jalagam, S/o Ranga Rao, R/o Plot No. 8, KLR Avenue, Komarabanda, Kodad Municipality.
3. Lr.No.C5/1126/2021, Dated:02.09.2023 of the District Collector, Suryapet to this Office.

Kind attention is invited to the subject and the references cited. In view of the orders of the National Green Tribunal, Southern Zone, Chennai directing the District Collector, Suryapet to file a report regarding the present status of the petition filed by Sri. Naveen Kumar Jalagam, S/o Ranga Rao, R/o Plot No. 8, KLR Avenue, Komarabanda, Kodad Municipality on 23, August 2023, the following is submitted as shown below:

REPORT ON ORIGINAL APPLICATION NO.90 OF 2021 (SZ) IN THE MATTER OF SRI NAVEEN KUMAR JALAGAM, TELANGANA VERSUS STATE OF TELANGANA AND OTHERS.

1. Among the (11) Parboiled Rice Mills, 1.M/s Sri Kanakamahalahaxmi Parboiled Rice Mill, Komarabanda(V), Kodad(M), Suryapet district is sick and not in operation, 2. M/s Sri Raghavendra Swamy PBRI Komarabanda, Kodad, Suryapet district is closed, 3. M/s Raja Rajeswari Parboiled Rice Industries, komarabanda(V), Kodad, Suryapet district is in contract with M/s Sri Sathya Sai Rice Corporation, Komarabanda, Kodad and 4. M/s Sri Venkataramana Parboiled Modern Rice Mill, Komarabanda(V), Kodad, Suryapet district is in contract with M/s Sri Vasavi Matha Rice Corporation, Komarabanda, Kodad, Suryapet district.
2. The Telangana State Pollution Control Board has issued closure orders to all the remaining (10) Parboiled Rice Mills and TSSPDCL has

disconnected the power supply to all the (10) Rice Mills on 29.04.2020, based on the request of the TSPCB.

3. During Rabi 2019-20 season, due to huge arrivals of CMR Paddy from the Paddy Procurement Centers from Kodad mandal to these Rice mills, because of bad weather conditions prevailing at that time and also to avoid damage and loss to the farmers as heavy paddy is harvested in Suryapet District and also due to COVID -19, the farmers were unable to sell their paddy in the open market. Hence, the same is purchased by the Government and unloaded in the Parboiled Rice mills of Suryapet District including Komarabanda Parboiled Rice Mills.
4. As any interruption in power supply will cause delay in delivering CMR rice by (10) Rice Mills in Rabi 2019-20 season which will cause huge exchequer to the Government and in view of the orders of the Government of India and Government of Telangana to speed up for delivery of Custom Milling Rice to Food Corporation of India and to unload the paddy in view of the Covid -19 emergency situations and also considering the request of the Kodad Rice, Ground Nut Oil Millers & Dealers Association, Kodad, Suryapet District, Dated: 19.11.2020, the Collector(Civil Supplies), Suryapet district has once again requested the TSSPDCL to provide power supply to the (9) Rice mills shown below:

Sl.No.	Name of the Mill
1	Sri Venkataramana PBRM Komarabada, Kodad
2	Raja Rajeswari PBRI komarabanda, Kodad
3	Padmalaya Rice Industries Komarabada, Kodad
4	Laxmi Ganesh Rice Corporation Komarabanda, Kodad
5	Sri Bhuvaneswari Rice Corporation komarabanda, Kodad
6	Sri Venkateswara Rice Industries Pvt. Ltd., Komarabanda
7	APR Rice Industry Komarabanda, Kodad
8	Sri Venkatalaxmi PBRM Komarabanda, Kodad
9	Sri Raghavendra Swamy PBRI Komarabanda, Kodad

5. It is further submitted that Suryapet is one of the largest Paddy producing districts in the State. Due to huge arrivals of Paddy and also as the MSP rates offered by the State Government are more than the open market rates and also due to problems in unloading of Paddy, unable to sell in the open market, the farmers of the district are selling the harvested Paddy at Govt. Paddy Purchasing Centers i.e., at both IKP and PACS and in order to avoid inconvenience and problems to the farmers, as some of the Rice Mills in the district were reluctant to unload the Govt. CMR Paddy for Custom Milling and in view of the huge quantities of Paddy purchased i.e., 291608.763 MTs of CMR Paddy in KMS Khariff 2020-21, 668740.120 MTs of CMR Paddy in Rabi 2020-21, 364675.680 MTs of CMR Paddy in Kharif 2021-22, 214953.480 MTs of CMR Paddy in Rabi 2021-22, 313333.000 MTs of CMR Paddy in Kharif 2022-23 and 361447.120 MTs of CMR Paddy in Rabi 2022-23 by the government, the CMR Paddy was allotted to the above said Rice Mills also.

6. In this connection, it is also submitted that the Government CMR Paddy is allotted to those Rice Mills by the District Administration through Office of the District Civil Supply Officer, Suryapet based on the following criteria. i.e.,

- i. The Consent for Operation (CFO) & Hazardous Waste Authorization (HWA) Certificate issued by the Telangana State Pollution Control Board.
- ii. Factories Certificate
- iii. Electricity Bill of the TSSPDCL.
- iv. As per the Milling Capacity fixed by the Assistant Director, Industries
- v. Certificate issued by the Telangana State Boiler Inspection Department for use of a boiler.
- vi. The past performance of the Rice Mill and
- vii. The guidelines issued through Government Orders i.e., by the department of Consumer Affairs, Food & Civil Supplies from time to time for every KMS (Kharif Marketing Season) Season under Policy for Procurement of Paddy under MSP operations and delivery of Custom Milled Rice.

7. As the above mentioned (09) Rice Mills are having all the above mentioned documents, met the conditions stipulated and in view of the matter pending in the Hon'ble Tribunal, the Government CMR Paddy was allotted. Further it is submitted that, these (09) Rice Mills will be considered in future as per the Orders that will be passed by the Hon'ble National Green Tribunal, Southern Zone, Chennai.

Hence, the above report is submitted for kind information and necessary action.

Yours faithfully,


District Civil Supply Officer,
Suryapet.





**TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE: NALGONDA**

P. SURESH BABU
ENVIRONMENTAL ENGINEER

H.No. 8-15, 1st Floor
Sri Lakshmi Complex
Sri Vinayaka Nagar, Near IT Tower
Hyderabad Road, Nalgonda-508 001

Lr. No. 12053/PCB/RO NLG/TF/2023 -

Date: 12.09.2023

To
**The Collector & District Magistrate,
Suryapet District.**

Sir,

Sub:- PCB, RO, NLG - Task Force - O.A.No. 90 of 2021 filed by Sri Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District in the Hon'ble National Green Tribunal, Southern Zone, Chennai against the pollution problems of parboiled rice mills located in Komarabanda (V), Kodad (M), Suryapet District - Inspection Report - Submitted - Reg.

- Ref:-**
1. Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the Komarabanda area.
 2. TSPCB Report dated:19.07.2023 filed before the Hon'ble NGT (SZ).
 3. Hon'ble NGT (SZ) order dated:23.08.2023.
 4. Lr.No.C5/1126/2021, Dated: 09.2023 received from the District Collector, Suryapet.

It is kindly submitted that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the Komarabanda area.

The TSPCB vide reference 2nd cited, filed a latest report dated:19.07.2023 before the Hon'ble NGT (SZ). (**Annexure - I**)

Vide reference 3rd cited, the Hon'ble NGT vide order dt.23.08.2023 directed the District Collector to file report.

The Board vide reference 4th cited, received a letter from the District Collector, Suryapet requesting to submit status report.

In this regard, the following is submitted:

1. In the above matter, 11 Nos are respondent industries, out of which 8 are Parboiled Rice Mills, 2 are Steam Rice Mills and 1 is sick parboiled industry. The details are enclosed as **Annexure - II**.

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2. The all 10 Nos operating respondent industries are having valid Consent for Operation (CFO) orders of the Board. The details are enclosed as **Annexure – III**.

3. Nature of activities:

Parboiled Activity:

The parboiled activity consists of Pre cleaning of paddy → Soaking of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

Raw Rice Milling Activity:

The Raw Rice Milling activity consists of Pre cleaning of paddy → Milling (includes Dehusking, Husk separation, polishing).

Steam Rice Activity:

The steam rice activity consists of Pre-cleaning of paddy → Steaming of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

4. Pollution potential from activities:

Parboiled Activity:

The major source of water pollution is due to generation of wastewater from soaking tanks. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

Raw Rice Milling Activity:

No waste water is generated from the activity, except from domestic sources. The major source of air pollution is from husk handling.

Steam Rice Activity:

No waste water is generated from the activity, except from domestic sources and boiler blowdown. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

5. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

S.No	Nature of pollution	Control Measures
1	Water pollution	Effluent Treatment Plant (ETP)
2	Air Pollution	Air Pollution Control Equipments (APCES)
	a. Emissions from chimney	viz., Cyclone dust collector/Mechanical dust collector/Multi cyclone dust collector/Bag filter
	b. Ash handling	Closed Ash Shed
	c. Husk handling	Closed Husk Shed

6. The status of the Respondent Rice mills regarding providing / implement control measure for minimizing and controlling pollution are as given below:

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	ETP consisting of Collection cum Equalization tank, Aeration tank & Settling tank.	4 TPH Boiler provided with Dust bunkers followed by Cyclone dust collector as APCE.
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komara banda (V), Kodad (M), Suryapet District (R5)	ETP consisting of Collection cum primary settling tank, Diffused aeration tank and Secondary settling tank.	12 TPH Boiler provided with Multi Cyclone Dust Collectors followed by Wet scrubber as APCE.
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	2.5 TPH Boiler provided with Dust bunker followed by Wet scrubber as APCE.
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Mechanical Dust Collector & Cyclone dust collector followed by Wet Scrubber as APCE.
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	NA (It's a steam rice mill)	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Cyclone Dust Collector as APCE.
7	M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10)	SICK The industry is sick since more than 2 years and not in operation.	
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad	ETP consisting of Collection cum equalization tank, Diffused Settling tanks,	2 TPH Boiler provided with Mechanical Dust Collector as APCE.

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
	(M), Suryapet District (R11)	aeration tank and Secondary settling tank.	
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	NA (It's a steam rice mill)	3 TPH Boiler provided with Mechanical Dust Collector as APCE.
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Cyclone Dust Collector followed by Wet scrubber as APCE.
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tanks, Filter feed tank, Multi media filter.	2 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
Note: All above operating industries have provided closed sheds for storage of ash and husk.			

7. Earlier, the officials of TSPCB inspected the area on 17.02.2023 and on 21.02.2023 and conducted Ambient Air Quality Monitoring (AAQM) at Respondent industries and details are as given below:

S. No.	Name & Address of the industry	Monitoring status
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	The industry was not in operation since last six months. Hence, monitoring could not be conducted.
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District	The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 89 µg/m ³ against Board standard 100 µg/m ³ , the SO ₂ is 4.0 µg/m ³ against 80 µg/m ³ and NO ₂ is 22 µg/m ³ against 80 µg/m ³ . Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.

S. No.	Name & Address of the industry	Monitoring status
3	<p>(R5)</p> <p>M/s. Laxmi Genesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 82 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO₂ is 1.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO₂ is 20 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$.</p> <p>Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.</p>
4	<p>(R6)</p> <p>M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 84 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO₂ is 5.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO₂ is 26 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$.</p> <p>Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.</p>
5	<p>(R7)</p> <p>M/s. Sni Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 80 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO₂ is 4.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO₂ is 20 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$.</p> <p>Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.</p>
6	<p>(R8)</p> <p>M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 76 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO₂ is 5.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO₂ is 20 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$.</p> <p>Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.</p>
7	<p>(R9)</p> <p>M/s. Sni Kanakamahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>The industry is sick since more than 2 years and not in operation.</p>
8	<p>(R10)</p> <p>M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District</p>	<p>(R11)</p> <p>During inspection on 17.02.2023 & on 21.02.2023, it was observed that the industry was not in operation since last three months and also not operating parboiled activity since last 2 years. Hence, not conducted air quality monitoring.</p>

(12)

S. No.	Name & Address of the industry	Monitoring status
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 78 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO ₂ is 5.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO ₂ is 24 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$. Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13)	The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 88 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO ₂ is 4.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO ₂ is 20 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$. Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14)	The Board Officials conducted AAQM on 21.02.2023 and the RSPM is 86 $\mu\text{g}/\text{m}^3$ against Board standard 100 $\mu\text{g}/\text{m}^3$, the SO ₂ is 5.0 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$ and NO ₂ is 22 $\mu\text{g}/\text{m}^3$ against 80 $\mu\text{g}/\text{m}^3$. Stack Monitoring could not be conducted as industry was not operating boiler and was carrying out only raw rice milling activity.

8. The Board reviewed the above industries before the Board's Task Force Committee meeting held on 16.08.2023. After detailed discussion, the Committee recommended to issue amendment orders to the above 10 Respondent rice mills for raw rice milling activity and shall obtain CFO, before starting of the parboiled activity if any. Orders yet to be issued by the Board.

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

This is submitted for kind information and necessary action.

Yours faithfully

Encl:a/a.


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER

T.S. Pollution Control Board,
Regional Office, Nalgonda.

Copy to:

1. The CEE, Board Office, Sanathnagar, Hyderabad for kind information and necessary action.
2. The JCEE (Legal), Board Office, Sanathnagar, Hyderabad for kind information and necessary action.
3. The JCEE, Zonal Office, Sangareddy for kind information and necessary action.
4. The SEE-TF-BO (Unit-IV), Sanathnagar, Hyderabad for kind information and necessary action.

BEFORE THE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI
O A No. 90 of 2021

SRI NAVEEN KUMAR JATAGAM,
TETANGANA

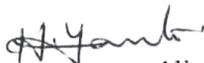
....Applicant

-VS-

STATE OF TETANGANA & OTHERS

.... Respondents

REPORT FILED BY THE DISTRICT COLLECTOR - R-3


Mrs. H. Yasmeen Ali,

Counsel for the State of Telangana - R-3.